

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

365/252/ND/2018

M/s. Narhari Chemicals Ltd.

...Appellant

Under Section: Section 252.

Order delivered on 21.05.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**


For the Appellant
For ROC
Stndg. Counsel for ITD

Mr. Sushil Kumar Chadha, Adv.
Mr. Shobhit Srivastava, Deputy ROC
Mr. Puneet Rai, Adv.

ORDER

ROC and Income tax are directed to file reply within three weeks. Rejoinder within one week. All the copies to be served in advance to the other side. For further consideration on 3rd July, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**